Differences between Railway Authorities and Planning Commission

1776. SHRI MOSTAFA BIN QUA- J SE3 $r_{:}$ Will the Minister of TRANSPORT be pleased to state:

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(a) whether both the Railway authorities and the Planning Commission have agreed in the field of rolling stock procurement programme and the track renewals plans, particularly when thai Commission now upgraded the freight target for the Seventh Plan from 320 million tonnes to 340 million tonnes; and

(b) if not, what ar_e the reasons therefor?

II. MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b) There are no differences between railway authorities and Planning Commission, in regard to Exiling Stock Procurement programme, track renewals or freight tar- I

नेहरू के जन्मस्याल को राट्रीय स्मरांक का दर्जा दिया जाना

1777. श्री सत्य प्रकाश मालवीयः क्या मानव संसाधन विकास मंत्री यह बलाने की कुपा करेंगे कि:

(क) थ्या गरकार मोरगंज, इलाहा-बाद स्थित उस मकान को, जिसमें थी मोती लाल नेहरू रहते थे और जिसमें हमारे प्रथम प्रधान मंत्री श्री जवाहर जाल नेहरू का जन्म हुआ था, राष्ट्रांय स्मारक घोषित करने का विचार रखनी है: और

(सा) यदि हो, तो कब तक ग्रीर सर्दि नहीं, तो इसके क्या कारण हैं?

शिक्षा तथा संस्कृति विभागों में राज्य मंत्री (श्रीमती सुशीला रोहतगी) : (क) और (ख) इस समय ऐसा कोई प्रस्ताव सरकार के विचाराधीन नहीं है। स्थतन्त्रता के लिए भारत के संग्राम तथ इसके स्वतन्त्रता सेनानियों से सम्बन्धि सामग्री नेहरू स्मारक संग्रहालय, राष्ट्रीत

अभिलेखागार तथा राज्य अभिलेखागारों

to Question*

में सुरक्षित है।

Use of insulting language by the Officer of an European Airlines

1778. DR. R. K. PODDAR: Will Minister of TRANSPORT b_e pleased to state:

(a) whether Government have conducted an inquiry in the alleged use of foul language by some Western airlirteis official against India' its peopl and culture against which the Indian, workers of the establishment lodged protest and faced victimisation;

(b) if so, what ig the result of the inquiry; and

(c) what follow-up action Government have initiated in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER); (a) and (b) The question probably refers to alleged misbehaviour by an official of Lufthansa Airlines. Government have conducted an enquiry in the matter in March/April, 1985. The enquiry revealed that the official was known to be in the habit of using improper language against the Immigration and Customs staff.

(c) The said official has already been transferred out of India in December 1984 i.e. ten months before the actual completion of his tenure in Bombay. Therefore, the question of taking any further action does not arise.

Inadequacy of the General hospitals in Delhi

1779. SHRI KALPNATH RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention. ha_s been drawn to reports appearing in a section of the press of th_e inadequacy of the existing general hospitals in Delhi to meet the needs of the growing population;

(b) whether any scheme have been drawn up to establish well equipped hospitals i_n the different areas of the capital; and

(c) if so, the details thereof and by when those hospitals are likely to be ready?

THE DEPUTY MINISTER IN THIS DEPARTMENT OF FAMILY WELFARE (SHRI **KRISHNA** KUMAR); (a) to (c) The Government is aware of the fact that there is shortage of bed. in Government Hospitals in Delhi. In order to meet the requirement of the Capital. Delhi Administration have prepared long term plan for opening of Hospitals in the periphery of Delhi. Approved of the Government for construction of two 500 bedded hospitals one each at Shahadra and Hari-nagar and three 100 bedded Hospitals one each at Mangolpuri, Khichripur and Jaffarpur has already been accorded. The two 500 bedded hospitals are expected to be ready by December, 1986. The bedded hospital at Mangolpuri would be ready by December, 1986. The other two 100bedded hospitals are expected to be ready before the end of the Seventh Plan period.

Shantilal Mehta Committee Report on medical education

1780. SHRI KALPNATH BAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Shantilal Mehta Committee has submitted its reports to Government on medical education;

(b) if so, what lare the details of the recommendations made therein;

(c) whether those recommendations have been examined and any decision taken in the matter; and

(d) if not. by when th_e report is likely to b_e implemented by Govern ment?

THE DEPUTY MINISTER IN THE DEPARTMENT OF HEALTH AND FAMILY WELFARE (SHRI KRISHNA KUMAR) (a) to (d) The Government of India set up a Medical Education Review Committee in September, 1981 to review and make recommendations for effecting necessary changes in the present medical education system. The Committee in its Report. inter alia, has made recommendations relating to (i) Na-tional Entrance Examination for admission to Undergraduate and Postgraduate courses; (ii) abolition of capitation fees; (iii) additional incentives to doctors for serving in rural areas; (iv) establishment of Universities of Health Sciences; (v) establishment of Regional Institutions, etc. On receipt of the Report of the Review Committee, an Empowered Committee was appointed which has since-submitted its report. Government is vet to take a final view on the recommendation's ol the Medical Educate Review Committee and the Empowered Committee.

to Questions

Demand and supply of coal wagons to Gujarat

1781. SHRI VITHALBHAI MOTIRAM PATEL: Will the Minister of TTEiANSPORT be pleased to state:

(a) whether it i_s a fact that Gujarat is allotted les_s than 50 per cent wagons of coal against their minimum demand;

(b) what is the total demand of various categories of coal from Gujarat per year;

(c) how many wagons actually have been allotted to Gujarat last year against their demand; and

(d) what is the demand of Gujarat ior all categories of coal for the year 1985 and how much has been actually supplied?